

In Ennore Port the nature of cargo handled at present and projected to be handled during the next 5 years does not require warehousing infrastructure to be developed in Ennore.

(e) In Kolkata port possibility of expanding the warehouse facility in the vicinity of the dock is being explored in consultation with customs authority. At Haldia Dock Complex (HDC) warehousing capacity is able to meet the cargo being presently handled. However, keeping the increased requirement of storage area action has already been initiated for creation of additional storage area. Kandla port is regularly constructing new godowns and open plots to meet the cargo storage requirements. At some ports Container Freight Station's (CFS's) to cater the future need of exim traffic are being developed.

#### **Development of Vizhinjam Port in Kerala**

1359. PROF. P.J. KURIEN: Will the Minister of SHIPPING be pleased to state:

(a) whether the State Government of Kerala has approached the Central Government for assistance for the development of the Vizhinjam Port in Kerala;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) No, Sir.

(b) and (c) Vizhinjam Port is a Non-Major Port. As per Indian Ports Act, 1908, Non-Major Ports are under the overall jurisdiction of the respective State Governments. The responsibility for development of Vizhinjam Port, therefore, vests with the Government of Kerala.

#### **PAPERS LAID ON THE TABLE**

##### **Report and Accounts (2008-09) of the Pasteur Institute of India, Coonoor**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Pasteur Institute of India, Coonoor, for the year 2008-09.
- (b) Annual Accounts of the Pasteur Institute of India, Coonoor, for the year 2008-09, together with the Auditor's Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 1742/15/10]

....(Interruptions)....